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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 48/97/HDB/2017
NAME OF THE COMPANY	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others
NAME OF THE PETITIONER(S)	Swarnaandhra IJMII Integrated Limited
NAME OF THE RESPONDENT(S)	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others
UNDER SECTION	97

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVEK GANESH (& LVU Iyer)	Advocate	iyeranociatis14@gmail.com 9495968289	Vivek

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Prabhakar Rekha Kumari	Advocate	Jpradvocates@gmail.com 9849806570	JP

Heard Mr. Vivek Ganesh, learned counsel for the petitioner and Mr. J. Prabhakar & Ms. Rekha Kumari, learned counsels for the respondent.

Post the case on 07.11.2017.

8d/-
Member (Technical)


Member (Judicial)